

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 107

CP (IB) No. 160/Chd/Pb/2023

**IN THE MATTER OF:**

Punjab Venture Capital Ltd.

...Petitioner

Vs.

SM Lawdigest Com Ltd.

...Respondent

**Under Section:** 7, IBC 2016

**Order delivered on 16.07.2024**

**CORAM:**

**SH. UMESH KUMAR SHUKLA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner:

Mr. Ajay Pal Singh, Advocate

For the Respondent:

Already ex parte vide Order Dated 17.01.2024.

**ORDER**

It is stated by Ld. Counsel for the Petitioner that on instruction he does not want to withdraw this petition which is maintainable. Let the matter be listed on 05.08.2024 for final arguments.

**Sd/-**  
**(UMESH KUMAR SHUKLA)**  
**MEMBER (T)**

**Sd/-**  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Preeti